

(2018) 07 DEL CK 0391

In the Delhi High Court

Case No : MAC.APP. 730, 776 OF 2017 & CM Nos. 29415 OF 2017 & 29417 OF 2017

Shriram General Insurance Co. Ltd

APPELLANT

Vs

Raj Kumar Verma & Ors

RESPONDENT

Date of Decision : 19-07-2018

Acts Referred:

Citation : (2018) 07 DEL CK 0391

Hon'ble Judges : SUNIL GAUR, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

Head of Compensation,"Amount(in

□)

Compensation Â Â Â Â Â Â Â Â Â Â Â for Â Â Â Â Â Â Â Â Â Â Medical Expenses", "Rs.

1,40,000/-

Compensation Â Â Â Â Â Â Â Â Â Â Â for Â Â Â Â Â Â Pain Â Â Â Â Â Â & Suffering", "Rs.

40,000/-

Compensation for Special Diet, Attendant and ConveyanceÂ", "Rs.

30,000/-

Loss of future earning capacity/ future income, "Rs.

5,54,980/-

Compensation Â Â Â Â Â Â Â Â Â Â Â for Â Â Â Â Â Â loss Â Â Â Â Â Â of

